

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Easun Products India Pvt Ltd

MAIN PETITION NUMBER : IBA/617/2020

(IA/MA) APPLICATION NUMBERS

IA/373(CHE)/2023

ORDER

The Ld. Counsel Mr. Sasank Iyer appears on behalf of Resolution Professional through video conferencing mode.

Applicant is directed to serve copy of this application to the Respondent through speed post or registered post with acknowledgement card within a period of 3 days and file affidavit of service before the next of hearing.

List the matter on **14.04.2023** for appearance of the Respondent.



**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**